

40/20/69 dated 1 6 71, even for the assessment year 1969 70 This decision of the Central Board of Direct Taxes came to notice only recently and has been circulated to the Railways for their information and guidance

(c) Refund of excess income-tax for the retrospective period should be claimed direct by the assesses with the Income-Tax authorities.

Representation by Oil Millers of Hyderabad for more Wagons (South Central Railway)

4763 SHRI M RAM GOPAL REDDY Will the Minister of RAILWAYS be pleased to state

(a) whether the Oil-Millers of Hyderabad have represented to the South Central Railway authorities that they do not get allotment of sufficient number of wagons to move their produce out of Andhra Pradesh, and

(b) if so, what action Government have taken on the said representation ?

THE MINISTER OF RAILWAYS (SHRI K HANUMANTHAIYA) (a) Yes, Sir

(b) Action has been taken to step up supplies of tank wagons to meet the increased demands Loading of vegetable oil in Broad Gauge tank wagons on the South Central Railway has increased by 38/9% during 1971-72 as compared to loading during 1969-70 During the busy season sometimes there is heavy concentration of demands as the oil millers want to despatch their produce to certain destinations within a short concentrated period of time Under such circumstances, there is some delay in meeting the requirements currently, but ad hoc assistance is afforded by diverting tank wagons from Petroleum products for Vegetable oil Availability of tank wagons at the loading points is also affected adversely by the heavy delays in release of tank wagons by the consignees at some of the terminals.

Visit of High Power Committee to Kandla Free Trade Zone

4764 DR MAHIPATRAY MEHTA: Will the Minister of FOREIGN TRADE be pleased to state .

(a) whether a high-power Committee visited Kandla-Free Trade Zone some months ago, and

(b) if so, the recommendations made by it ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A C GEORGE) (a) and (b) The Kandla Free Trade Zone Committee which is a standing executive Committee appointed by the Government of India to decide various cases regarding setting up of industries in the Zone and grant of licences for the import of raw materials and Capital goods etc held one of its meetings at Kandla from 30th July to 1st August, 1971 Besides disposing of its normal agenda the Committee also held discussions with the industrialists in the Zone and others in the area Since this was a normal meeting of the committee attended by the Government officials the Committee was not required to submit any formal report to the Government.

Memorandum by New Bharat Glass Udyog Sahakari Samiti Ltd, Kiratpur (Bijnor) Regarding Wagons for Coal

4765. SHRI JHARKHANDE RAI Will the Minister of RAILWAYS be pleased to state

(a) whether Government have received an memorandum dated the 23rd March, 1972 from New Bharat Glass Udyog Sahakari Samiti Ltd Kiratpur (Bijnor) Northern Railway regarding delay in obtaining wagons for coal,

(b) if so, the action taken thereon, and

(c) the steps being taken to see that they continue to get the wagons in time ?

THE MINISTER OF RAILWAYS (SHRI K HANUMANTHAIYA) (a) Yes Sir

(b) The programme, indent and allotments for this consumer since January '72 have been as under

(Monthly figures in four-wheelers)

Month	Programme	Indent	Allotment
January '72	4	7	3
February "	2	1	—
March "	3	3	3
April "	3	5	2